

ted the Charter of Demands for wage revision etc.;

(c) if so, when and whether wage agreement has been settled; and

(d) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The dates of last Wage Settlement in respect of workers of Refractory Units of M/s. Burn Standard Company Ltd. (BSCL) are as under:-

(i)	Raniganj Group of Works	—	24.10.79
(ii)	Gulfarbari Workes	—	24.10.79
(iii)	Jabalpur Works	—	22.9.79
(iv)	Niwar Works	—	11.9.79
(v)	Salem Works	—	17.8.87

(b) to (d). Unions submitted their Charter of Demands for wage revision as under:-

(i)	Raniganj Group of Works	—	16.5.83
(ii)	Gulfarbari Workes	—	17.1.83
(iii)	Jabalpur Works	—	25.1.83
(iv)	Niwar Works	—	1.1.83
(v)	Salem Works	—	15.2.90

Excepting Salem all other Refractory Units Of BSCL have been continuously incurring heavy losses. In view of the continuing losses and the financial constraints the company is not in a position to revise the wages of these loss making units. However, to alleviate hardships, variable dearness allowance, @ Rs. 1.65 per point with effect from 1.4.84 has been granted to the workers.

[Translation]

51 **Special Drive For Recruitment of Adivasis of Bihar**

3053. SHRI SIMON MARANDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry has started any special recruitment drive for the Adivasis in Bihar; and

(b) if so, the Division-wise number thereof recruited during the last three years?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes. Sir.

(b) The information is being collected and will be laid on the Table of the Sabha.

52 **Complaints Against Allotment of LPG Agencies and Petrol Pumps**

3054. SHRI RAJENDRA AGNIHOTRI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: